NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 3/2009 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY:

Union of India

V/s.

M/s. Maytas Infra Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 388B

S.NO	O. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Order

Learned Counsel for the Petitioner stated that the appeal against the Compounding order has been preferred before the Madras High Court and in any case the issue of compounding has no bearing in the present proceedings

List for arguments on 5th October 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora) 14.9.2016